

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:577  
ANSWERED ON:05.05.2000  
BARTER TRADE WITH MYANMAR  
SHRINWAS DADASAHEB PATIL;TARUN GOGOI

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government have decided to open barter trade with Myanmar;
- (b) if so, the details of border towns from which the barter trade is likely to be opened;
- (c) whether the Government have received any representation from the traders to give up barter deals; and
- (d) if so, the reaction of the Union Government thereto?

**Answer**

MINISTER OF COMMERCE & INDUSTRY

(SHRI MURASOLI MARAN)

(a)&(b) The existing Border Trade Agreement signed on 21st January,1994 between India and Myanmar provided for the exchange of locally produced commodities by people living on both sides of the border, including through the barter mechanism. Provision was also included for conducting such trade through designated Customs posts of Moreh in India and Tamu in Myanmar, and also Champai in India and Rhi in Myanmar. While Border Trade through Moreh and Tamu is open, the Champai-Rhi route is still to be operationalised.

(c) No, Sir.

(d) Does not arise.